

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 475/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LAT00RI

Respondent(s)

Date : 30-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Await original record from the High Court and Trial
Court. Reminder be issued.

List again on 21.11.2019.

ANIL LAXMAN PANSARE
Registrar